

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2016 &  
IA NOS. 06 & 902 OF 2018**

**Dated: 22<sup>nd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra Eastern Grid Power Transmission co. Ltd. ...Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava  
Ms. Soumya Singh  
Mr. P. Kumar

Counsel for the Respondent(s) : Ms. Pratiti Rungta  
Mr. Sumit Pargal

**ORDER**

List the matter for further hearing on **29.07.2019**, as agreed by learned counsel appearing for both the parties.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*vt/pk*